## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 198/16	TP 249/17	Hearing	560	Akanksha Enterprises Pvt. Ltd.

SL. NAME (IN CAPITAL) SIGNATURE

& PHONE NUMBER

REPRESENTATION TO WHOM

1. S.VIVEKANANDA For Petitioner Eller le For VCB Associates 9845428653

Counsel for petitioner is present. Heard him. He is directed to file an affidavit of the Director of the Company.

List it on 02.08.2017.

MEMBER (J)

MEMBER (T)